## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4519 ANSWERED ON:20.12.2012 SAVING ACCOUNT RATE QUESTION Paranjpe Shri Anand Prakash

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Competition Commission of India has decided to look into the four per cent interest rate being paid by all public sector banks on saving banks deposits despite the Reserve Bank of India moving to an unregulated regime in October, 2011; and

(b) if so, the details thereof and the progress made in the matter so far?

## Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) & (b) The issue was considered by the Competition Commission of India. However, in the absence of sufficient information/material, the Commission decided not to pursue the matter.